GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 5551 TO BE ANSWERED ON 04TH APRIL, 2025

CITIZENS REGISTERED UNDER AYUSHMAN BHARAT SCHEME

5551. PROF. SOUGATA RAY:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of persons enrolled in AB-PMJAY since its inception till date, State-wise;
- (b) the number of citizens aged 70 and above registered in Ayushman Bharat, State-wise;
- (c) the details of Insurance Model & Trust Model opted in the country, State-wise;
- (d) whether the CAG reports revealed use of certain phone or Aadhaar numbers multiple users to get the benefit in the scheme; and
- (e) if so, the details thereof along with the steps taken/proposed to be taken by the Government to avoid such types of multiplication and misuse of the welfare scheme?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

- (a): State/UT-wise details of number of Ayushman cards created under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) are at **Annexure-I.**
- (b): State/UT-wise details of number of Ayushman Vay Vandana cards created for senior citizens aged 70 years and above under AB-PMJAY are at **Annexure-II**.
- (c): State/UT-wise details of model adopted for the implementation of AB-PMJAY in the country are at **Annexure-III.**
- (d) and (e): The CAG report for FY 2018-21 has mentioned that a large number of beneficiaries registered against a single mobile number. Before August 2022, in the Beneficiary Identification System (BIS), used for generating Ayushman cards, mobile number was a mandatory field and in cases where individuals did not have their own mobile number, the operators authorised to create cards, chose to enter their own mobile number or a random 10-digit number. However, mobile number is not a basis for determining eligibility

and creating an Ayushman card. Ayushman cards are issued only after Aadhaar e-KYC of a beneficiary.

To address this, a new version of BIS has been launched wherein mobile number has been made optional and necessary validations of mobile number have been put in place.

Further, after receipt of the said Report, NHA conducted an exercise for checking all of its beneficiary database for duplicate Aadhaar number and no such duplicate Aadhaar has been found. Thus, there are no irregularities in the validation of beneficiaries whether related to multiple beneficiaries linked to same mobile numbers or multiple registrations against single Aadhaar number in NHA IT system.

Annexure-I

State/UT-wise details of number of Ayushman cards created under AB-PMJAY

State/UT	Number of Ayushman cards created
Andaman And Nicobar Islands	78,745
Andhra Pradesh	1,56,45,241
Arunachal Pradesh	1,55,473
Assam	1,73,31,483
Bihar	3,72,35,018
Chandigarh	2,64,435
Chhattisgarh	2,33,23,348
DNH & DD	4,42,110
Goa	90,548
Gujarat	2,72,96,057
Haryana	1,31,43,285
Himachal Pradesh	13,87,423
Jammu And Kashmir	86,47,008
Jharkhand	1,25,24,252
Karnataka	1,83,41,044
Kerala	82,45,623
Ladakh	1,95,340
Lakshadweep	35,606
Madhya Pradesh	4,27,48,945
Maharashtra	2,94,87,246
Manipur	6,57,183
Meghalaya	20,51,227
Mizoram	5,77,694
Nagaland	7,37,724
Puducherry	5,31,672
Punjab	88,91,556
Rajasthan	2,23,44,252
Sikkim	84,197
Tamil Nadu	79,32,327
Telangana	82,66,761
Tripura	20,78,335
Uttar Pradesh	5,23,04,148
Uttarakhand	59,42,627

Annexure-II

State/UT-wise details of number of Ayushman Vay Vandana cards created for senior citizens aged 70 years and above under AB-PMJAY

State/UT	Number of Ayushman Vay Vandana cards created
Andaman And Nicobar Islands	3,479
Andhra Pradesh	70,485
Arunachal Pradesh	157
Assam	15,218
Bihar	2,15,808
Chandigarh	8,951
Chhattisgarh	3,07,608
DNH & DD	2,143
Goa	6,567
Gujarat	4,27,120
Haryana	1,32,548
Himachal Pradesh	49,400
Jammu And Kashmir	77,169
Jharkhand	29,881
Karnataka	1,53,988
Kerala	5,89,193
Ladakh	180
Lakshadweep	43
Madhya Pradesh	13,82,089
Maharashtra	2,15,454
Manipur	10,803
Meghalaya	128
Mizoram	3,449
Nagaland	265
Puducherry	10,257
Punjab	1,01,637
Rajasthan	3,18,329
Sikkim	4,488
Tamil Nadu	1,50,660
Telangana	18,019
Tripura	39,226
Uttar Pradesh	10,06,847
Uttarakhand	12,733

Annexure-III

State/UT-wise details of model adopted for the implementation of AB-PMJAY in the country

State/UT	Mode of Implementation
Andaman And Nicobar Islands	Trust
Andhra Pradesh	Trust
Arunachal Pradesh	Trust
Assam	Trust
Bihar	Trust
Chandigarh	Trust
Chhattisgarh	Trust
DNHⅅ	Insurance
Goa	Trust
Gujarat	Hybrid
Haryana	Trust
Himachal Pradesh	Trust
Jammu And Kashmir	Insurance
Jharkhand	Hybrid
Karnataka	Trust
Kerala	Trust
Ladakh	Trust
Lakshadweep	Insurance
Madhya Pradesh	Trust
Maharashtra	Trust
Manipur	Trust
Meghalaya	Insurance
Mizoram	Trust
Nagaland	Insurance
Puducherry	Trust
Punjab	Trust
Rajasthan	Insurance
Sikkim	Trust
Tamil Nadu	Insurance
Telangana	Trust
Tripura	Trust
Uttar Pradesh	Trust
Uttarakhand	Trust
